## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/621/(IB)/2017 NAME OF THE PETITIONER(S) : HIMALAYA VENTURES LTD NAME OF THE RESPONDENT(S) : CARAVEL LOGISTICS UNDER SECTION : 9 RULE 6 S.No. NAME (IN CAPITAL) **SIGNATURE** 

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## ORDER

Counsels for both the parties are present and prayed for time to file a joint memo of compromise. At request, time is enlarged. Put up on 22.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)